

members are staying in a hotel at Udaipur. I have been informed that even by today i.e. 5th, his family members have not been sent. Sir, this way solution cannot be found. I would like to request the hon. Minister to look into it.

[English]

MR SPEAKER: Please look into it and do whatever is necessary.

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION AND TOURISM (SHRI M.O.H. FAROOK): I will look into it. Sir.

SHRI. P.C. THOMAS: Sir, it is really very shameful.

MR. SPEAKER: When I have said this, it is not necessary for you to say that it is shameful and all that.

[Translation]

SHRI SURYA NARAYAN YADAV (Saharsa): Mr. Speaker, Sir, on 21st April, 1992 the Doordarshan Kendra, Patna, in its programme "Pallav" provided publicity to a private commercial organisation for 15 minutes. In the programme telecast as children programme the Natraj Circus of Patna was given wide coverage even without advertisement fee. In the programme the artistes and the persons associated with the Natraj Circus were extensively interviewed, thereby giving wide publicity to the Circus in whole of the region where programmes of the Kendra are beamed. Is any government organisation free to give such a wide publicity? I would like to submit that during our public meeting camera teams of Doordarshan are not deputed for coverage but when any programme is attached by Doordarshan officials the camera team is deputed to cover the event which is not important. So, whether Doordarshan officials are free to decide about covering the programme even if it is not important? In this connection I would like to know the guidelines issued by the Government to Doordarshan and also all the facts regarding giving of

publicity to a commercial organisation, which was organising its programmes in that area, at that time, in the coverage of Patna Doordarshan Kendra? I would like to have the full information about the programme and also about the action taken against the officials responsible for telecasting the programme without charging the advertisement fee? This has also been openly reported by the newspapers in Bihar.

[English]

SHRI P.C. THOMAS: (Muvattupuzha): Sir, I have given a notice regarding scarcity of wheat which is being supplied to Kerala. There has been a complete disruption of the quantum of wheat which is being supplied to the State of Kerala for quite a few months now and this is going to affect the State in a very serious manner.

Regarding the strike of FCI workers, I had already made a submission last time and the Hon. Minister was pleased to make a Statement in this House. The Minister had assured the House that regarding the agitation of the FCI employees, the Government will have an open mind.

13.00 hrs.

It is said that the Government will keep an open mind. But I am sorry to say that there has been no open mind. The Food Corporation of India employees have given a notice that they are going on strike from 15th and they are going to stage a *Dharna* before the Prime Minister's house from 8th to 10th. I would request that some statement should come from the Minister to avert this strike. Because, this is going to be a very serious issue.

There are about 70,000 workers in the Food Corporation of India and the Employees' Association represents 95 per cent of these employees. They are going to be on strike for some very strong reasons.

There have been some victimisation of the Members of the Union and the Staff. The General Security of this Union has been